

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1152
ANSWERED ON:26.11.2002
MISUTILISATION OF FUNDS
RAMSHETH THAKUR;V. VETRISELVAN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government are aware that some State Governments have done nothing for victims of various natural calamities despite having receipt of crores of rupees as aid from Central Government and other international agencies for the purpose under various heads and tried to submit fake utilisation certificates;
- (b) if so, whether the Government have conducted any enquiry in this regard;
- (c) if so, the details thereof and action taken by the Government thereon;
- (d) whether a monitoring team of World Bank has visited some States and detected misappropriation of its grants;
- (e) if so, the details thereof; and
- (f) the steps/action the Government have taken against those State Governments?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

(a) to (c): It is primarily for the States to provide relief to the affected people in the wake of natural disasters. The Government of India supplements the efforts of the State Governments where necessary. Distribution of relief on ground is the responsibility of the State concerned. The States have well established audit and vigilance procedures of their own, including overseeing by the legislature. In case of specific irregularities which come to the knowledge of the Central Government, the matter is examined in consultation with the States. At present no case of submission of fake utilisation certificates by the State Government has been reported to the Ministry.

(d) to (f): No such details have been reported to this Ministry.